

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/21/2019**

**Dated: 21/06/2019**

Between

D. Gopi,  
S/o. Sailu, aged about 43 years,  
Occ: Loco Pilot (Goods),  
Medically de-categorised,  
O/o. Chief Crew Controller, Kazipet,  
South Central Railway,  
Secunderabad Division,  
Warangal District, Telangana State.

... **Applicant**  
**AND**

1. Union of India rep. by  
The General manager,  
South Central Railway,  
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager,  
South Central Railway,  
Secunderabad Division,  
Sanchalan Bhavan,  
Secunderabad.
3. The Senior Divisional Electrical Engineer (TRSO),  
South Central Railway,  
Secunderabad Division,  
Sanchalan Bhavan,  
Secunderabad.
4. The Senior Divisional Personnel Officer,  
South Central Railway,  
Secunderabad Division,  
Sanchalan Bhavan,  
Secunderabad.

... **Respondents**

Counsel for the Applicant : Mr. M.C. Jacob  
Counsel for the Respondents : Mr. V. Vinod Kumar, SC for Railways

***CORAM :***

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***  
(Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.))

Learned counsel for the applicant submits that the respondents have accommodated the applicant as Office Superintendent at Khazipet. Therefore, he seeks permission to withdraw the O.A. Permission accorded. The O.A. is dismissed as withdrawn. No order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***

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